

Government of India
Ministry of Drinking Water and Sanitation
LOK SABHA
UNSTARRED QUESTION NO.1952
TO BE ANSWERED ON 27-07-2017

Construction of Toilets

†1952. DR. BANSHILAL MAHATO:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the assurance of construction of toilets under Swachh Bharat Mission was given by public sector undertakings and private sectors/corporate houses;
- (b) if so, the details thereof, and the investment made by the private sector in this regard;
- (c) the State/Union Territory-wise details of number of toilets constructed by the Public Sector Undertakings and private sector/corporate houses during each of the last three years and the current year including Chhattisgarh;
- (d) the details of Public Sector Undertakings and private sector/corporate houses not complying with their commitment of the construction of toilets; and
- (e) the reaction of the Government thereto and the directions given by the Government to them in this regard?

ANSWER

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) and (b) No. Madam. The Swachh Bharat Kosh has been set up to attract Corporate Social Responsibility (CSR) funds from Corporate Sector and contributions from individuals and philanthropists under Ministry of Finance and was started in October, 2014. The contributions are covered under Corporate Social Responsibility (CSR) under the Companies Act. The year-wise details of amount of donations received in Swachh Bharat Kosh so far by Corporates are as under:-

Year	Corporates Donations(Rs. In crore)
2014-15	159.59
2015-16	253.19
2016-17	244.74
2017-18(Upto 13.7.2017)	3.74

(c) The State/UT-wise number of Individual household latrines (IHHLs) constructed through Corporates is at annexure-1.

(d) and (e) Under Swachh Bharat Mission (Gramin){SBM (G)}, Guidelines have been issued to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. The States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Several rounds of meeting have been held with various corporate groups, both in public and private sector, to harness their skills and resources in implementing Swachh Bharat Mission.

Annexure-1.

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.1952
due for reply on 27-07-2017**

IHHLs constructed under CSR

S.N.	State	No. of IHHLs constructed under CSR
1	Andhra Pradesh	150
2	Assam	1
3	Bihar	298
4	Chhattisgarh	2498
5	Gujarat	14635
6	Haryana	910
7	Himachal Pradesh	38
8	Jammu & Kashmir	122
9	Jharkhand	200
10	Karnataka	1920
11	Kerala	3
12	Madhya Pradesh	317
13	Maharashtra	2181
14	Meghalaya	460
15	Odisha	108
16	Punjab	17145
17	Rajasthan	4710
18	Tamil Nadu	90
19	Telangana	207
20	Uttar Pradesh	373
21	Uttarakhand	8
22	West Bengal	1423
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